

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 213**

**IB-708/ND/2021**

**IA- 1763/2023, IA-925/2024, IA-987/2024**

**IA-989/2024, IA-991/2024, IA-391/2024**

**IA-395/2024, IA-396/2024, IA-397/2024**

**IA-538/2024, IA-114/2024, IA-3350/2023**

**IA-1763/2023, IA-809/2023, IA-221/2023**

**IA-4381/2023, IA-6676/2023, IA-566/2024**

**IA-653/2024, IA- 1233/2024, New IA- 1546/2024**

**IN THE MATTER OF:**

**Yogesh Gupta Sole Propiter Rapid  
Constructions  
Versus**

**... Appellant/Petitioner**

**Aadi Best Consortium Pvt. Ltd.**

**...**

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 04.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant** : Adv. Shubham Jain in IA-3350/2023, IA-391/2024, IA-395/2024, IA-396/2024, IA-397/2024, IA-114/2024, Adv. Saurabh Rajpal IA-4381/2023, Adv. Malak Bhatt, Adv. Samridhi in IA-221/2023, Adv. Shreesh Pathak, Adv. Abhinav Sharma in IA No. 809/2023, Adv. Raveena Paniker, PCS Shivank Parashar

**For the Respondent** : Adv. Ravinder Singh, Adv. Ashwarya Bhatia in IA-925/2024, IA-987/2024, IA-989/2024, IA-991/2024, IA-1546/2024, IA-1233/2024

**For the RP** : Adv. Sumant Batra, Adv. Nidhi Yadav, Adv. Sarthak Bhandari Adv. Arjun Mahewhwari, Adv. Mohit Goyal

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 05.04.2024.

**Sd/-  
(COURT FFICER)**